

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
CHANDIGARH**

REGIONAL BENCH - COURT NO. I

Appeal No. ST/61157/2018

[Arising out of OIA No.391/ST/CGST-Appeal-Gurgaon/SG/2017-18 dt.20.3.2018 passed by the Commissioner (Appeals), Central Goods & Service Tax, 5th Floor, Mudit Square, Plot No.24, Sector32, Gurugam-122001]

CCE & ST, Gurgaon-I

(Plot No.36-37, Sector 32, Near Medanta Hospital, Gurugarm-12200)

Appellant

VERSUS

M/s. Reed Elsevier India Pvt.Ltd.

(14th Floor, Building No.10, Towr-B, DLF, Cyber City, Phase0II, Gurugrqam)

Respondent

APPEARANCE:

Present for the Appellant: None

Present for the Respondent: Shri H.S.Brar, AR

CORAM: HON'BLE MR. ASHOK JINDAL, MEMBER (JUDICIAL)

FINAL ORDER NO.60507/2021

DATE OF HEARING/ DECISION: 16.03.2021

PER ASHOK JINDAL

The Revenue seeks for withdrawn of the appeal vide their letter dated 20.7.2020, therefore, the appeal filed by the Revenue is dismissed as withdrawn.

(Dictated and pronounced in the open court)

**(ASHOK JINDAL)
MEMBER (JUDICIAL)**